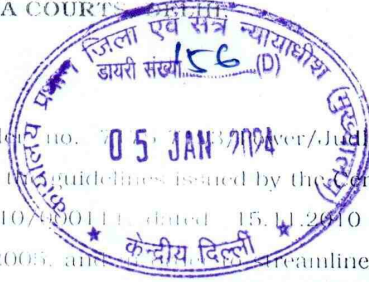


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS

ORDER



In partial modification to this office earlier order no. 05 JAN 2024 /N-E/KKD/Delhi/2023 dated 06.10.2023 and in pursuance to the guidelines issued by the Central Information Commission vide notification no. CIC/AT/D/10/00111 dated 15.11.2010 and 09.12.2010, u/s 19(8)(a) of the Right to Information Act, 2005, and to streamline the maintaining of public record, in exercise of powers under Rules 19 of the Delhi District Court (RTI Rule, 2008), I, hereby re-designate **Sh. Pulastya Pramachala, ASJ 03, Room No. 04, A-Block, 2<sup>nd</sup> Floor, Karkardooma Courts Complex, Delhi, as "Nodal Officer-cum-Officer In-Charge/Transparency Officer"** and **Ms. Richa Parihar, ASJ (SC-POCSO)-01 Room No. 72, B-Block, 5<sup>th</sup> Floor, Karkardooma Courts Complex, Delhi, as "Link Nodal Officer-cum-Officer In-Charge/Transparency Officer"** for North-East District, Karkardooma Courts, Delhi, with immediate effect.

The other terms and directions contained in the aforementioned order will remain unchanged.

(VIRENDER KUMAR BANSAL)  
Principal District & Sessions Judge,  
North East District,  
Karkardooma Courts, Delhi.

No. 77-95 /Power/Judl./N-E/KKD/Delhi/2024

Dated: 04 JAN 2024

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges of all the districts, Delhi/New Delhi.
3. The Secretary (AR), Administrative Reforms Department, 7<sup>th</sup> Level, C Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
4. The Secretary, Central Information Commission, August Kranti Bhawan, Bhikaji Cama Place, New Delhi.
5. All the Judicial Officers posted in this district.
6. The Judicial Officers concerned.
7. The Admn. Officer (Judl.), RTI Branch, Central District, Tis Hazari Courts, Delhi.
8. Ms. Rekha Sharma, Sr. JA, PIO of RTI Branch, North-East District - KKD Courts, Delhi.
9. The Admn. Officer (Judl.), of all the branches of this district.
10. The PRO/APRO of all district courts, Delhi/New Delhi.
11. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
12. The Hony. Secretary, Bar Association, Tis Hazari, Patiala House, Rohini, Saket, Karkardooma, Dwarka, Delhi/New Delhi.
13. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.

Principal District & Sessions Judge,  
North East District,  
Karkardooma Courts, Delhi.